

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.838

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)
CRIME AND CRIMINAL CASES

838. SHRI S. RAJENDRAN:
SHRI RAMDAS C. TADAS:
SHRI VINOD KUMAR SONKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various crimes and criminal cases are on the rise in the country including the NCT of Delhi;

(b) if so, the total number of crime and criminal cases reported, guilty arrested/ convicted, cases solved/unsolved and the steps taken to solve all the cases during each of the last three years and the current year, crime and State-wise including murder, theft, rape, physical assault, theft of mobile and exploitation of dalits; and

(c) the concrete steps being taken to curb such cases along with the advisories/ guidelines issued to the States including Uttar Pradesh and NCT of Delhi and Police Departments in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): A total of 23,87,188 cases, 26,47,722 cases and 28,51,563 cases were reported under various IPC crimes during 2012, 2013 and 2014 respectively and crime head wise details are enclosed at Annexure-I. State/UT wise Cases Reported, Cases Chargesheeted, Cases Not Chargesheeted but final report submitted/Cases, Unsolved Cases, Convicted, Persons Arrested, Persons Chargesheeted and Persons Convicted under IPC crimes during 2012-2014 is at Annexure-II. Cases reported under atrocities against persons belonging to

scheduled castes during 2012-2014 is at Annexure-III and State/UT wise mobiles stolen and recovered during 2014 is at Annexure-IV. Detailed statistics on the above Crime head wise and State/UT wise cases under various IPC crimes is also available at the website of NCRB viz <http://ncrb.nic.in/>

(c): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting criminals. The Union Government, however, attaches highest importance to prevention of crime and continues to urge the State Governments/ UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime within their respective jurisdictions. The Ministry of Home Affairs has been advising the States/UTs from time to time to take immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which is also available in the Ministry's website <http://mha.nic.in/>.

CRIME HEAD-WISE CASES REPORTED UNDER IPC DURING 2012-2014

Sl	Crime Head	2012	2013	2014
	Indian Penal Code (IPC)			
1	Murder	34434	33201	33981
2	Attempt to commit Murder	35138	35417	41791
3	Culpable Homicide not amounting to Murder	3620	3380	3332
4	Attempt to commit Culpable Homicide	*	*	4358
5	Rape	24923	33707	36735
6	Attempt to commit Rape	*	*	4234
7	Kidnapping & Abduction_Total	47592	65461	77237
8	Dacoity	4314	4539	4395
9	Making Preparation and Assembly for committing Dacoity	3099	3159	2834
10	Robbery	27343	31927	38071
11	Criminal Trespass/Burglary_Total	92892	104401	114646
12	Theft	337407	372622	440915
13	Unlawful Assembly	*	*	9870
14	Riots	74633	72126	66042
15	Criminal Breach of Trust	17901	19627	19982
16	Cheating	94203	107330	109354
17	Forgery	*	*	11245
18	Counterfeiting	2351	2349	1979
19	Arson	11836	9357	9289
20	Grievous Hurt	332324	334669	105201
21	Dowry Deaths	8233	8083	8455
22	Assault on women with intent to outrage her Modesty	45351	70739	82235
23	Insult to the Modesty of Women	9173	12589	9735
24	Cruelty by Husband or his Relatives	106527	118866	122877
25	Importation of Girls from Foreign Country	59	31	13
26	Causing Death by Negligence	107591	111517	128771
27	Offences against State	*	*	176
28	Offences promoting enmity between different groups	*	*	336
29	Extortion	*	*	8192
30	Disclosure of Identity of Victims	*	*	4
31	Incidence of Rash Driving	*	*	409899
32	Human Trafficking	*	*	720
33	Unnatural Offences	*	*	1148
34	Other IPC crimes	966244	1092625	943511
35	Total Cognizable IPC crimes	2387188	2647722	2851563

Source: Crime in India

* data not collected for the year separately.

Sl. No	Crime Head	2012	2013	2014
1.	Atrocities against persons belonging to Scheduled Castes (SCs)	33593	39346	40300

Cases reported under atrocities against persons belonging to scheduled castes during 2012-2014

Source: Crime in India

Note: Atrocities against persons belonging to Scheduled Castes (SCs) excludes the Protection of Civil Rights Act.

State/UT wise mobiles stolen and recovered during 2014

SL	State/UT	2014	
		Mobiles Stolen Cases	Mobile Recovered
1	Andhra Pradesh	853	409
2	Arunachal Pradesh	70	24
3	Assam	821	425
4	Bihar	1591	354
5	Chhattisgarh	611	293
6	Goa	106	27
7	Gujarat	571	318
8	Haryana	682	241
9	Himachal Pradesh	50	32
10	Jammu & Kashmir	23	5
11	Jharkhand	162	57
12	Karnataka	1750	231
13	Kerala	565	361
14	Madhya Pradesh	907	304
15	Maharashtra	5697	1956
16	Manipur	9	2
17	Meghalaya	43	4
18	Mizoram	153	105
19	Nagaland	5	2
20	Odisha	566	208
21	Punjab	463	261
22	Rajasthan	296	97
23	Sikkim	29	15
24	Tamil Nadu	604	522
25	Telangana	823	379
26	Tripura	18	12
27	Uttar Pradesh	1798	642
28	Uttarakhand	46	41
29	West Bengal	2049	530
	TOTAL STATE(S)	21361	7857
30	A & N Islands	14	8
31	Chandigarh	132	105
32	D&N Haveli	4	1
33	Daman & Diu	2	1
34	Delhi UT	16362	1081
35	Lakshadweep	0	0
36	Puducherry	3	2
	TOTAL UT(S)	16517	1198
	TOTAL (ALL INDIA)	37878	9055

Source: Crime in India

STATE/UT WISE CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES NOT CHARGESHEET BUT FINAL REPORT SUBMITTED/CASES UNSOLVED (CFR)CASES, CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER IPC CRIMES DURING 2012-2014

		2012							2013							2014						
		CR	CS	CFR	CV	PAR	PCS	PCV	CR	CS	CFR	CV	PAR	PCS	PCV	CR	CS	CFR	CV	PAR	PCS	PCV
1	Andhra Pradesh	192522	145056	18881	34043	246395	242948	48564	218015	159540	18646	34211	281437	261584	53548	114604	89858	7940	17860	166211	149862	23717
2	Arunachal Pradesh	2420	1283	681	213	2483	1453	236	2776	1417	715	160	2981	1631	168	2843	1584	771	76	3162	2473	111
3	Assam	77682	31237	26465	2154	72795	39549	3829	87186	40229	35255	2512	83475	45042	3219	94337	43322	43322	2845	147268	51751	3394
4	Bihar	146614	132576	35141	9116	264570	280947	16944	167455	123530	36645	9433	285851	277204	20344	177595	111020	29877	4859	259154	202396	10530
5	Chhattisgarh	54598	45663	9236	17437	73321	73183	27696	56870	46356	9713	15510	75622	74884	25254	58200	48509	8177	20718	75370	76657	27714
6	Goa	3608	1649	1081	312	3354	2359	380	4312	1949	1360	361	3653	2841	505	4466	2509	1783	289	4057	3609	374
7	Gujarat	130121	110014	20459	23811	182284	180392	28648	157435	135346	19538	32020	214048	213638	38062	131385	112932	17484	31354	180946	183920	35454
8	Haryana	62480	38566	22605	13800	65108	67360	21375	72098	45500	25100	13678	73601	76766	20536	79947	44398	23515	11820	77368	73826	17492
9	Himachal Pradesh	12557	10308	1952	1461	16726	15640	2114	13750	11063	2224	1348	18095	19371	1856	14160	11017	1698	1811	19355	18835	2600
10	Jammu & Kashmir	24608	19654	3049	5890	40358	40325	7978	25390	18622	2760	6002	39791	39708	7530	23848	17314	2766	5082	36612	35726	6075
11	Jharkhand	40946	26743	11329	5739	53770	49705	9802	48208	29861	13695	6709	54730	49327	10973	45335	34794	11279	5781	58570	61200	7875
12	Karnataka	134021	104762	23228	34069	164835	160394	30010	136689	100415	22680	31700	166081	162087	31837	137338	102889	19155	32241	205379	178137	37022
13	Kerala	158989	145288	6943	60381	209344	210179	75926	176334	164468	7627	67749	225446	223284	74703	206789	192688	6550	108011	249069	245105	117357
14	Madhya Pradesh	220335	189285	30913	58645	343857	344289	100616	227453	188777	33119	58040	344326	344438	109643	272423	226091	15653	76016	399382	397931	132649
15	Maharashtra	202700	139126	58056	9807	309672	300500	15043	234385	152883	58120	14487	345516	324763	20720	249834	162992	66324	20284	338308	315749	27034
16	Manipur	3737	95	2179	49	1797	100	52	3178	143	2175	30	1409	150	38	3641	294	2663	29	1744	296	31
17	Meghalaya	2557	1153	880	91	1984	1440	109	3259	1517	1051	118	3152	1797	152	3679	1944	1524	197	3316	2326	224
18	Mizoram	1766	1370	110	1248	1721	1495	1337	1709	1538	170	1046	1898	1671	1222	2140	2095	263	2007	2404	2487	2211
19	Nagaland	1090	748	391	455	1010	1040	900	1216	649	299	715	1070	637	456	1157	766	408	602	1140	923	598
20	Odisha	67957	53480	8062	3922	96249	93657	5908	71718	57488	9098	2983	101281	101997	4756	74569	57721	7912	6874	106903	101693	8858
21	Punjab	35790	24392	7208	8304	46632	37288	13835	36667	24455	7475	8909	45979	37472	14299	37162	22313	3917	8874	46638	36914	14277
22	Rajasthan	170948	92502	25238	46382	177833	177775	86172	196224	97293	32345	43872	182992	181847	77891	210418	107406	31902	48208	207601	202874	93365
23	Sikkim	528	392	185	111	637	417	236	851	666	300	567	1097	1074	635	1065	763	245	311	2063	1744	316
24	Tamil Nadu	200474	160233	19869	72675	232414	218681	94690	203579	172029	22363	98376	245879	237572	117263	193200	168666	22666	117651	261812	244531	144403
25	Telangana															106830	81744	14832	21445	145550	127393	25203
26	Tripura	6264	4972	1121	923	7260	7412	1100	6210	4982	1321	637	8969	7399	746	5499	4229	572	468	6601	9111	575
27	Uttar Pradesh	198093	125695	57237	43531	412811	300437	85893	226445	138462	66800	44017	467679	331475	90418	240475	146818	80709	38754	481178	357349	89464
28	Uttarakhand	8882	6047	2648	5260	11110	10834	8504	9546	6157	2393	4174	9732	9630	6967	9156	5504	2187	2614	11450	10858	4254
29	West Bengal	161427	130327	36099	4160	177722	158023	5553	169535	138425	30953	4512	175734	164240	6076	185672	152001	27519	4331	219526	193425	7126
	TOTAL STATE(S)	2323714	1742616	431246	463989	3218052	3017822	693450	2558493	1863760	463940	503876	3461524	3193529	739817	2687767	1954181	453613	591412	3718137	3289101	840303
30	A & N Islands	683	494	134	206	683	723	297	612	762	208	233	720	886	361	746	582	121	608	851	714	767
31	Chandigarh	3606	2504	1602	819	3702	4306	1252	4077	2179	1073	1175	3864	3301	1740	3221	1841	1028	894	2913	2833	1365
32	D&N Haveli	318	276	141	23	529	591	43	314	253	110	11	525	551	22	277	209	53	12	406	400	17
33	Daman & Diu	239	159	96	13	387	405	23	246	140	60	0	337	276	0	233	132	61	41	343	225	26
34	Delhi UT	54287	24906	42551	15565	40775	36842	20598	80184	29014	24547	11214	51628	40905	17208	155654	37541	55235	11366	63786	47613	14596
35	Lakshadweep	60	32	18	24	30	8	32	40	41	15	4	30	147	8	81	24	0	41	51	91	84
36	Puducherry	4281	3163	559	1621	5858	4957	2086	3756	3427	434	1613	4949	5528	2212	3584	3030	294	770	4325	3854	1224
	TOTAL UT(S)	63474	31534	45101	18271	51964	47832	24331	89229	35816	26447	14250	62053	51594	21551	163796	43359	56792	13732	72675	55730	18079
	TOTAL (ALL INDIA)	2387188	1774150	476347	482260	3270016	3065654	717781	2647722	1899576	490387	518126	3523577	3245123	761368	2851563	1997540	510405	605144	3790812	3344831	858382

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.